

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)*
FOR THE ATTENTION OF THE STAKEHOLDERS OF
KEDIA SOLVENT OIL INDUSTRIES PRIVATE LIMITED.

1.	Name of Corporate Person	Kedia Solvent Oil Industries Private Limited
2.	Date of Incorporation of Corporate Person	12.05.1971
3.	Authority Under Which Corporate Person is Incorporated / Registered	Registrar of Companies, Hyderabad
4.	Corporate Identity Number / Limited Liability Identity-Number of Corporate Person	U15140TG1971PTC001414
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	19-2-226/A Mirayalam Tank Road, Bahadurpura Hyderabad, Andhra Pradesh, Telangana, India, 500064
6.	Liquidation Commencement Date of Corporate Person	22.09.2025
7.	Name, Address, Email Address, Telephone Number of the Liquidator, and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha No.337, Ashoka Pillar, 5th Floor, 3rd Cross Jayanagar, I Block, Bangalore-560011. e-mail: kedia solvent.vliquidation@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP- N00237/2017-18/10688
8.	Last Date for Submission of Claims	21.10.2025

Notice is hereby given that M/s. Kedia Solvent Oil Industries Private Limited has commenced voluntary liquidation on 22.09.2025.

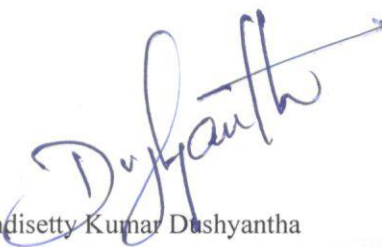
The stakeholders of M/s. Kedia Solvent Oil Industries Private Limited are hereby called upon to submit a proof of their claims, on or before 21.10.2025 to the liquidator at the address mentioned against item 7 and also to the email ID: kedia solvent.vliquidation@gmail.com

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 22.09.2025
Place: Bangalore




Kondisetty Kumar Dushyantha
Liquidator of Kedia Solvent Oil Industries Private Limited